

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1097 of 2019**  
**&**  
**I.A. No. 3321 of 2019**

**IN THE MATTER OF:**

**Mr. G. Eswara Rao**

**...Appellant**

**Versus**

**Stressed Assets Stabilisation  
Fund & Anr.**

**...Respondents**

**Present:**

**For Appellant :**           **Ms. Aakriti Dhawan, Mr. Mayank Jain,  
Mr. Parmatma Singh and Mr. Madhur Jain,  
Advocates**

**For 1<sup>st</sup> Respondent:**   **Mr. Sidhartha Barua and Mr. Aditya Gupta,  
Advocates**

**O R D E R**

**09.01.2020**           Heard the parties. Order is reserved.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansilal Bhat ]  
Member (Judicial)

/ns/sk/